

(b) Tax levied during 1959-60 upto 29th February, 1960 was Rs. 10,01,57,500.

Income-tax

2610. Shri D. C. Sharma: Will the Minister of Finance be pleased to state the number of persons who have been assessed during 1959-60 for income-tax on an annual income of over a lakh of rupees and over fifty thousand rupees separately within Gurdaspur District (Punjab)?

The Minister of Finance (Shri Morarji Desai): The information is being collected and a statement giving the required information will be laid on the Table of the House as early as possible.

Ministerial Posts in Central Secretariat Services

2611. Shri Vajpayee: Will the Minister of Home Affairs be pleased to state:

(a) how many cadres of ministerial posts are there in Central Secretariat Services;

(b) whether in each cadre there are different categories of employees;

(c) if so, how many categories are there in each cadre;

(d) the reasons for introduction of these categories; and

(e) whether Government propose to minimise them?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Four, namely, Clerks, Assistants, Section Officers and Stenographers.

(b) and (c). Yes, as indicated below:

<i>Cadre</i>	<i>Categories</i>
Clerks	(i) Upper Division Clerks (ii) Lower Division Clerks.
Stenographers	(i) Grade I (ii) Grade II (iii) Grade III.

(d) and (e). The division of these cadres into different categories has been considered necessary having due regard to the nature of work to be done, the need for direct recruitment at an appropriate stage, and the provision of suitable avenues of promotion to the staff recruited in these cadres.

Welfare of Backward Classes in Orissa

2612. Shri Chintamani Panigrahi: Will the Minister of Home Affairs be pleased to state:

(a) the amount of money which has been allocated to Orissa for 1960-61 for welfare of backward classes; and

(b) the details of such welfare schemes for which money has been allocated?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Rs. 214.253 lakhs.

(b) Ashram schools and residential Savashrams; Histels; Stipends; control of shifting cultivation; agricultural facilities; co-operatives; Cottage Industries; Technical Training Institute; multipurpose tribal blocks; development of Sarwaswadan villages; housing; Drinking water wells; Anti-yaws campaign; expanded nutrition programme; maternity and child welfare Centres; communication; development of pisciculture and aid to Non-Official organisations.

Abduction Cases in Delhi

2613. Shri D. C. Sharma: Will the Minister of Home Affairs be pleased to state:

(a) the number of reported abduction cases of married women and unmarried girls in Delhi during December, 1959 to March 1960 as compared to the figures for the corresponding period in the year 1958; and

(b) the number of women and girls recovered during each of the above periods?

The Minister of Home Affairs (Shri G. B. Pant): A statement containing the requisite information is laid on the Table of the House [See Appendix IV, annexure No. 77].

Loan Due from Punjab

2614. Shri D. C. Sharma: Will the Minister of Finance be pleased to state:

(a) the total amount of Central loan which was due from Punjab on the 31st March, 1960;

(b) the total amount of interest which is due from Punjab till the 31st March, 1960 on Central loans advanced to Punjab;

(c) whether Punjab has made any payment towards the interest charges so far; and

(d) if so, the amount paid by the State Government so far?

The Minister of Finance (Shri Morarji Desai): (a) to (d). As the accounts for the year 1959-60 are still open, it is not possible at this stage to give the information asked for by the honourable member relating to that year. A sum of Rs. 225 crores was, however, outstanding against Punjab as loans on 31st March, 1959. The amount of interest due from the State Government during 1958-59 was Rs. 8.20 crores and was paid during that year.

Colonies for Scheduled Castes and Scheduled Tribes in Andhra Pradesh

2615. Shri Madhusudan Rao: Will the Minister of Home Affairs be pleased to refer to the reply given to unstarred question No. 536 on the 29th February, 1960, and state:

(a) whether the information regarding the agricultural colonies for Scheduled Castes and Scheduled Tribes in Andhra Pradesh has since been received; and

(b) if so, the details thereof?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) Yes, Sir.

(b) A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 78].

Loans from U.S.A.

**2616. { Shri Nagi Reddy:
Shri V. P. Nayar:**

Will the Minister of Finance be pleased to refer to his reply to General Discussion on the Budget on the 10th March, 1960 and state:

(a) how much of the loan which according to him stood at 565.75 crores on 30th November, 1959 has been utilised as on 1st January, 1960; and

(b) what is the break-up of the total of such loan funds utilised in financing purchases in (i) dollar areas, (ii) sterling areas, (iii) soft currency areas, (iv) hard currency areas outside the dollar and sterling areas and (v) U.S.S.R. and the Eastern European countries?

The Minister of Finance (Shri Morarji Desai): (a) and (b). A statement is laid on the Table. [See Appendix IV, annexure No. 79].

Andamans

**2617. { Shri Raghunath Singh:
Sardar A. S. Saigal:**

Will the Minister of Home Affairs be pleased to refer to pages 405 and 424 of "The Demands for Grants of the Ministry of Home Affairs for 1959-60" and state:

(a) details of 'Other expenses—Rs. 2,12,000' included in the estimates for 1959-60 under "D.2(4).—Other charges" on Ports and Pilotage;

(b) whether the figure of Rs. 12,00,000 shown in the estimate for 1959-60 against "Gross Expenditure" under "D.2(5).—Marine Stores Suspense" represents value of marine stores in stock at the beginning of the